

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.3511/2017  
M.A. No.2703/2019

Friday, this the 23<sup>rd</sup> day of August 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

B R Solanki  
Grade I (DASS)  
Group B  
Aged about 57 years  
s/o Shri G S Solanki  
C-46, Rajpur Colony  
New Delhi – 110 068

..Applicant  
(Mr. Anil Singal, Advocate)

Versus

1. Lt. Governor of Delhi  
Raj Bhawan, Delhi
2. Govt. of NCT of Delhi  
Through its Chief Secretary  
Delhi Secretariat  
IP Estate, New Delhi
3. Chief Electoral Officer  
Old St. Stephens College Building  
Kashmere Gate, Delhi - 6

..Respondents  
(Ms. Ritika Chawla, Advocate)

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy:**

M.A. No.2703/2019 is filed with a prayer to permit the applicant to withdraw the O.A.

2. Permission is accorded and M.A. is allowed. As a result, the O.A. is dismissed as withdrawn.

There shall be no order as to costs.

**( Mohd. Jamshed ) ( Justice L. Narasimha Reddy )**  
**Member (A) Chairman**

**August 23, 2019**  
/sunil/